

LITEM NO.1A

COURT NO.9

SECTION III

(FOR JUDGMENT)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3813 OF 2005

COMMISSIONER OF CUSTOMS, NEW DELHI

Appellant (s)

VERSUS

M/S. PRODELIN INDIA (P) LTD.

Respondent(s)

Date: 31/08/2006 This Appeal was called on for judgment today.

For Appellant(s)

Mr. B. Krishna Prasad,Adv.

For Respondent(s)

Ms. Meenakshi Arora,Adv.

Hon'ble Dr. Justice AR. Lakshmanan pronounced the judgment of the

Bench comprising His Lordship and Hon'ble Mr. Justice Tarun Chatterjee.

The Appeal is dismissed in terms of the signed judgment.

ra)

(Rajesh Dham)

(Phoolan Wati Aro

Court Master

Court Master

(signed reportable judgment is placed on the file)